

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTINGS:BILASPUR

Civil Contempt Petition No.203/00051/2019
(in O.A. No.203/1123/2017)

Bilaspur, this Monday, the 18th day of November, 2019

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE SHRI B.V. SUDHAKAR, ADMINISTRATIVE MEMBER

1. Gangadhar Sahu S/o Late Besakhu Ram Sahu Aged 35 yrs., Unemployed, R/o Vill: Kurud Teh-Berala Dist. Bemetara PIN 491335 (CG)
2. Gajadhar Prasad Sinha, S/o Late Ramulal Sinha Aged 42 years, Unemployed R/o Vill : Kaneri Block Gurur Dist. Balod 491227 (CG)
3. Purushottam Lal S/o Shri Dhanesh Ram Aged 27 yrs, Unemployed R/o Vill: Basin PO Gurur Dist. Balod 491227 (CG)
4. Ashwanlal Shrawan, S/o Shri Ramgulal Shrawan, Aged 34 yrs, Unemployed R/o Vill: Mujgahan PO Gurur Dist. Balod 491227 (CG)
5. Chainlal Sahu S/o Shri Suklal Sahu Aged 41 yrs Unemployed R/o Vill. Machand (Anda) Dist. Durg 491221 (CG)

-Applicants

(By Advocate-**Shri B.P. Rao**)

V e r s u s

1. Shri Sunil Singh Soin, General Manager S.E.C. Rly Bilaspur Zone Headquarters' Office, Bilaspur 495004
2. Shri Uday Kumar Bharti Chairman Railway Recruitment Cell, S.E.C. Rly Annex. Building G.M.'s Office Bilaspur 495004 (CG)
3. Shri J.S. Tata Asstt. Personnel Officer Railway Recruitment Cell S.E.C. Rly. Annex. Building G.M. office Bilaspur 495004 (CG)

4. Shri Sukhbir Singh, Chief Personnel Officer, S.E.C. Railway,
Bilaspur Zone, HQ Bilaspur 495004 (C.G.) - **Respondents**

(By Advocate-**Shri Vivek Veram**)

O R D E R (Oral)

By Ramesh Singh Thakur, JM:-

At this stage, learned counsel for the applicant seeks permission to withdraw this Contempt Petition due to the fact that the respondents have approached Hon'ble Supreme Court and stay has been granted.

2. Resultantly, this Contempt Petition is dismissed.

(B.V. Sudhakar)
Administrative Member

(Ramesh Singh Thakur)
Judicial Member

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